

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 396/2014  
CA NO.

CORAM:

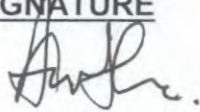

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

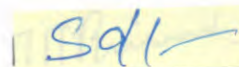
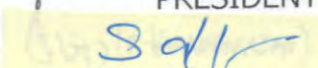
NAME OF THE COMPANY: Aspire Human Capital Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 100-103

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. ABHIMANYU MAHASAN Ms. ANUBHA GOEL		Adv For Petitioners Adv	
2.	C. Baloni	Company Prosecutor	for RD (NR)	

ORDER

On the request made by the learned counsel hearing is deferred to 07.03.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(R. VARADHARAJAN)  
MEMBER (J)